(g) whether the Tractor Organisation for Agriculture has been taken direct by displaced persons or by private persons on official initiative and how the organisation is set up?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Operational set up in Cachar consists of:

- (i) One Controller;
- (ii) One Assistant Controller:
- (iii) One Financial Adviser-cum Accounts Officer;
- (iv) Three Sub-Divisional Relief and Rehabilitation Officers:
- (v) Six Inspectors.
- (b) and (c). An audit report of the Sub-Divisional Relief and Rehabilita-tion Officer of Karimganj reveals an unauthorised payment of Rs. 23,500. The matter is being investigated.
- (d) A statement giving the various schemes of rehabilitation is placed on the Table of the House. [See Appendix IX, annexure No. 19.] Since no economic survey has so far been conducted, it is difficult to say what measure of rehabilitation has been achieved. Precisely for this very reason no com-parison can be made of the success achieved in Cachar with that in other parts of India.
- (e) Destitute families have either been given rehabilitation benefits or admitted in Homes and Infirmaries.
- (f) There have been complaints of inadequacy of the amount of the loan and delay in payment, but there has been no complaint of corruption or malpractices.
- (g) Requisite information which is not readily available, is being collected and will be supplied when received.

CIGARETTE FACTORIES

- *1905. Shri Dhusiya: Will the Minister of Commerce and Industry be pleased to state:
- (a) How many cigarette factories are working in India to-day and where they are situated;
- (b) how much tobacco produced in the country is consumed in these factories:
- (c) how much cigarette-paper is produced in India and what was its import during the years 1949, 1950 and 1951; and
- (d) cigarette of what value imported during the years mentioned above?

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- The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) A statement, is laid on the Table of the House. [See Appendix IX, annexure No. 20.]
 - (b) About 45 million pounds.
- (c) The production of cigarette-paper in India was started in November 1950 and 36 tons and 594 tons were produced in 1950 and 1951 respectively.

Figures of import of cigarette paper are not available.

(d) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 20.]

RE-EXPORTS

*1906. Shri Dhusiya: Will the Minister of Commerce and Industry be pleased to state:

- (a) what were the chief imported commodities which were re-exported in the months of January, February and Warch in 1951 and 1952; and
- (b) at what profit or loss the commodities were re-exported and to which countries?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) A statement is placed on the Table of the House in regard to such of the commodities about which information is available. [See Appendix IX. annexure No. 21.]

(b) Exports are made on commercial basis and not on Government account. Government have therefore no information regarding profits made or losses incurred by traders in respect of these commodities. Country-wise exports of imported commodities are not recorded separately.

CLOTH IMPORTS

- *1907. Shri Jasani: Will the Minister of Commerce and Industry be pleased to state:
- (a) the quantity and cost of the cloth imported in India from foreign countries, during the years 1949-50, 1950-51 and 1951-52; and
- (b) from which countries it was imported and of what quality?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Three statements are placed on the Table of the House. [See Appendix IX, annexure No. 22.]

The total figure for 1949-50 is 72.3 million yards. It is regretted that

owing to an error in compilation of the import figure from Japan this was wrongly given as 48.6 million yards in answer to Question No. 1216 on 26th June, 1952.

IRON AND STEEL WORKS

- *1908. Shri Ganpati Ram: Will the Minister of Commerce and Industry be pleased to state:
- (a) how many iron and steel works have been established in different parts of 'A', 'B', and 'C' States during 1949 to 1952;
- (b) total production of different varieties viz. pig iron, castings, steel castings, rods and strips, cement and ferro-silicon, and the quantity produced Statewise; and
- (c) how many electric pig iron furnaces and allied works have been completed during 1949—52 with their names and locations?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix 1X, annexure No. 23.]

(c) The Mysore Iron and Steel Works, Bhadravati, completed the installation of one Electric Steel Furnace during the period in question.

MATCH FACTORIES

- *1909. Shri Ganpati Ram: Will the Minister of Commerce and Industry be pleased to state:
- (a) how many match factories are working in India;
- (b) the name and location of each, Statewise;
- (c) total production per year and especially in 1950-51;
- (d) how much foreign capital is still invested in such match factories in India and on what terms; and
- (e) which of the foreign countries have invested money?
- The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
 (a) About 185.
- (b) A statement is laid on the Table of the House. [See Appendix IX. annexure No. 24.]
- (e) The average annual production is 340,000 cases of 50 gross boxes of 60 sticks each. Production in 1950-51 was 340,660 cases of 50 gress boxes of 60 sticks each.

(d) About Rs. 1-25 crores. Information in regard to terms of investment is not readily available.

Written Answers

(e) Sweden.

STEEL REQUIREMENTS

- 15.0. Shri Bansal: Will the Minister of Commerce and Industry be pleased to state:
- (a) the total requirements of steel in the country variety-wise; and
- (b) the short fall in the total requirements which is met from imports from foreign countries?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). A statement is laid on the Table of the House. [See Appendix IX, annexure No. 25.]

EXPORTS TO JAPAN-

- *1911. Shri B. N. Roy: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether any commodity was exported to Japan in 1951-52;
 - (b) if so, its value; and
- (c) whether there is any demand in Japan for some manufactured goods from India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). Yes, Sir; a number of commodities were exported to Japan during the year 1951-52. A statement showing the quantity and value of India's exports to Japan during that year is placed on the Table of the House. [See Appendix IX, amexure No. 26.]

(c) Yes, Sir.

Publication Division

- *1912. Shri C. N. P. Sinha: Will the Minister of Information and Broadcasting be pleased to state:
- (a) the expenses incurred in the Publication Division of the Ministry for (i) staff and (ii) publications in 1949, 1950, 1951 and 1952; and
- (b) how much of it is spent on Hindi publications?
- The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). As stated in reply to Starred Question No. 40 on 8th February, 1952, accounts are maintained according to financial year and not calendar year. A statement giving the required information for the financial years 1949-50,